

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101
IA-103/2021
in
IB-564/ND/2019

IN THE MATTER OF:

India Factoring and Finance Solutions (P) Ltd
VS.
Globalite Industries (P) Ltd

... FINANCIAL CREDITOR

.... RESPONDENT

SECTION :

U/s. 7 IBC, 2016

Order delivered on 26.3.2021

CORAM:

DR. DEEPTI MUKESH,
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Bhanu Gupta, Adv. for Respondents 4, 5 and 6
For the Intervener :

ORDER

IA No.103/2021 :

Ld. Counsel for the Respondents 4, 5 & 6 accepts the notice and undertakes to file reply within two weeks. However, none appears for other respondents out of total 19 respondents.

Let the service affidavit be filed with respect to other Respondents.

List on 27.4.2021.

(NAR) 
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit